

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/ 1860 /A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Smti Geeta Baishya Changkakati
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 8th April, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. F.C.XII-1/2019/113/E dated 05.04.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Station Leave permission from the evening of 06.04.2019 till the morning of 08.04.2019, with permission to take the official allotted car at your own cost, has been granted / rejected.

The Counsellor, Family Court, Dhubri will remain in-charge of your court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/ 1861 /A dated 08.04.19

Copy to -

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.


JT. REGISTRAR (VIGILANCE)

sd/-